

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s).5483-5484/2017

LUCKNOW DEVELOPMENT AUTHORITY THROUGH ITS SECRETARY Appellant(s)

VERSUS

BHUSAI . & ORS.

Respondent(s)

([TO BE TAKEN UP ALONGWITH SLP(C)NO.18105-18106/2017] and IA
No.66723/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA
No.66727/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 17242/2017 (XI)

(FOR ADMISSION and I.R.

FOR EXEMPTION FROM FILING O.T. ON IA 53341/2017)

S.L.P.(C) Nos. 18105-18106/2017 (Item No.19)

Date : 03-11-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. Vikrant Yadav, Adv.
Mr. M. C. Dhingra, AOR
Ms. Divya Mishra, Adv.
Mr. Gaurav Dhingra, Adv.

For Respondent(s) Mr. Pradeep Kant, Sr.Adv.
Ms. Vanshja Shukla, Adv.
Mr. Divayanshu Sahay, Adv.
Ms. Meenakshi Kalra, Adv.
Mr. E. C. Agrawala, AOR

Mr. Anurag Kishore, AOR
Mr. Mordhwaj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks on a non-miscellaneous day.

(USHA RANI BHARDWAJ)
AR CUM PS(CHANDER BALA)
BRANCH OFFICER